

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 206
IB-625/ND/2017**

IN THE MATTER OF:

M/s. Indus Container Lines Pvt. Ltd.

...PETITIONER

Vs.

M/s. Geo Express Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 11.03.2021
(Virtual Hearing/Physical Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial-creditor :

For the Respondent/Corporate-debtor :

For the Liquidator

:Mr. Yash Agarwal, Advocate.

ORDER

Heard the submissions made by the Proxy Counsel for the Liquidator. The Proxy Counsel for the Liquidator has submitted that they have filed the written submissions in IA No. 546 of 2020 in which order is already reserved. Let this matter be posted to **14.04.2021** along with IA No. 376 of 2021.

**(V.K. Subburaj)
Member (T)**

**(P.S.N. Prasad)
Member (J)**